



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1696/2021

This the 18th day of August, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Subhash Chander Nayyar,
S/o Sh. Tarshem Lal,
R/o C – 5D/117C, Janakpuri,
New Delhi – 110058.

... Applicant

(By Advocate: Mr. G.S. Rana)

Versus

1. Lt. Governor, GNCT of Delhi,
Raj Niwas, Delhi – 110054.



2. Chief Secretary of Delhi, Through
Directorate of Vigilance,
4th Level, C – Wing, Delhi Sachivalaya,
I.P. Estate, New Delhi – 110002.
3. Inquiry Officer, Through
Directorate of Vigilance,
4th Level, C – Wing, Delhi Secretariat,
I.P. Estate, New Delhi – 110002.

... Respondents

(By Advocate: Mr. H.A. Khan)

O R D E R (ORAL)

Ms. Manjula Das, Chairman:

The applicant approached this Tribunal for quashing and setting aside the impugned Memorandum dated 03.05.2019, through which copy of Inquiry Report was served and Order dated 24.01.2020, by which the Disciplinary Authority imposed the punishment of dismissal from service on him.



2. At the outset, learned counsel for the applicant submitted that an appeal dated 09.03.2020 was preferred by the applicant to respondent No.1 against the order of the Disciplinary Authority, which is pending before the Appellate Authority, and the applicant would be satisfied if the appeal preferred by him is decided by respondent No.1.
3. Mr. H.A. Khan, learned counsel appeared on behalf of the respondents and submitted that he has no objection in disposal of the appeal.
4. By accepting the prayer made by learned counsel for the applicant, we dispose of the O.A. at the admission stage itself with a direction to the Appellate Authority (respondent No.1) to consider and dispose of the pending appeal preferred by the applicant as per Rules, within a period of three months from the



date of receipt of a copy of this order. This order is passed without going into the merits of the case.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

August 18, 2021
/lg/jyoti/rk/dd